

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

05.11.2014

OA No. 291/00594/2014

Mr. Shobit Tiwari, Counsel for applicant.

Heard the learned counsel for the applicant.

The learned counsel for the applicant submitted that in view of the subsequent development, he wants to withdraw the present OA. Therefore, the OA is dismissed as withdrawn. However, he seeks liberty to file fresh substantive OA, if so advised. Liberty to file fresh substantive OA is granted, if so advised.


(Anil Kumar)
Member (A)

Abdul